

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2855  
TO BE ANSWERED ON 11.03.2020**

**LOSSES INCURRED BY THE RAILWAYS**

**†2855. SHRI DEEPAK BAIJ:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the losses incurred by Railways is increasing continuously;**
- (b) if so, the zone-wise details thereof;**
- (c) whether the profit of the insurance companies and by online railway passengers insurance is increasing continuously; and**
- (d) if so, the details thereof during the last five years?**

**ANSWER**

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY**

**(SHRI PIYUSH GOYAL)**

**(a) to (d) A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2855 BY SHRI DEEPAK BAIJ TO BE ANSWERED IN LOK SABHA ON 11.03.2020 REGARDING LOSSES INCURRED BY THE RAILWAYS**

**(a): No, Sir. The Surplus generated by the Railways during the last five years is as under:**

**(₹ in crores)**

<b>Year</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
<b>Surplus Generated</b>	<b>7664.94</b>	<b>10505.97</b>	<b>4913.00</b>	<b>1665.61</b>	<b>3773.86</b>

**(b): Does not arise.**

**(c) & (d): The Optional Travel Insurance Scheme was launched by the Indian Railways from 01.09.2016 for the benefit of railway passengers.**

**This insurance scheme is purely optional to the passengers booking Confirmed/RAC online/e-ticket only from the official website of Indian Railway Catering and Tourism Corporation (IRCTC) Limited which is a Public Sector Undertaking under the administrative control of Ministry of Railways.**

**Under the Optional Travel Insurance Scheme, the insurance premium is paid by the passengers directly to the Insurance Companies at the time of purchasing the online/e-ticket and opting for availing the insurance facility.**

**No amount is received or retained either by IRCTC or Ministry of Railways from the said premium paid directly by the passengers to the insurance companies. There is also no provision in the contract/agreement between IRCTC and the Insurance companies to get any commission from the Insurance companies.**

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